## 24.01.2005

Hon'ble Mr. A.K. Bhatnagar, J.M. Hon'ble Mr. D. R. Tiwari, A.M.

Shri S. Narain counsel for the applicant.

Shri A.K. Gaur and Shri A.K. Pandey counsel for the respondents.

Counsel for the applicant does not want to press this contempt petition as it has become infructuous. Counsel for the respondents have no objection. Accordingly, the Contempt Petition is dismissed as not pressed. Notices issued to the respondents are discharged.

A.M

shukla/-

J.M.